

ITEM NO.13
SECTION II

REGISTRAR COURT. Registrar Virtual Court- 1

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1748/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

BHANU PRATAP

Respondent(s)

Date : 23-06-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s)

Ms. Veera Kaul Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original records from High Court and Trial Court.
Issue D.O. letter. Registry to inform telephonically as well
and expedite getting the record.

List again on 05.8.2020.

ANIL LAXMAN PANSARE
Registrar